

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2017 &
IA NO. 857,950 OF 2017**

Dated: 8th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Suryachakra Power Corporation Ltd. ... Appellant(s)

Vs.

**Electricity Department, Andaman & Nicobar
Administration & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anindita Pujari
Ms. Kavita Bhardwaj

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharara
Ms. Shefali Jain for R-1 & R-2

ORDER

Learned counsel for the appellant seeks some time to obtain instructions.

List the matter on **06.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg